

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1744(ND)/2019

CORAM:

PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2019

NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland Buildtech Pvt. Ltd.

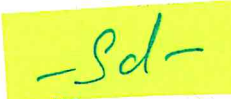
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present:	Ms. Anju Jain, Mr. Hitesh Sachar and Ms. Namita Jose, Advocates for the Petitioner		
		Mr. Karan Malhotra, Advocate for the Respondent		

ORDER

Ld. Counsel for the Corporate Debtor prays for further time to file his reply. Be listed for arguments on 10th October, 2019. Reply, if any, be filed before the next date.


(Saroj Rajware)
Member (T)


(Ina Malhotra)
Member (J)